

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 195 of 2013, 177 & 178 of 2012

Dated : 21st January, 2014

In the matter of:

Appeal No 195 of 2013
Arun Kumar Datta ... Appellant(s)
Versus ...
Delhi Electricity Regulatory Commission & Anr. ... Respondent(s)

Appeal No. 177 of 2012
BSES Rajdhani Power Ltd. ... Appellant(s)
Versus ...
Delhi Electricity Regulatory Commission ... Respondent(s)

Appeal No. 178 of 2012
BSES Yamuna Power Ltd. ... Appellant(s)
Versus ...
Delhi Electricity Regulatory Commission ... Respondent(s)

ORDER

As agreed by the learned counsel for the parties, post the matter on **12th February, 2014.**

(COURT MASTER)